

Annexure - 3

Name of the Corporate Debtor : NCS Sugars Limited
Date of Commencement of CIRP : June 24, 2022 (Order Copy Received on June 29, 2022)
List of Creditors as on : July 20, 2024

List of Secured Financial Creditors (other than financial creditors belonging to any class of creditors)

(Amount in INR)

Sl. No.	Name of Creditor	Details of Claims Received		Details of Claims Admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount covered by security interest	Amount covered by Guarantee	Whether Related Party?	% voting share in CoC					
1	Alchemist ARC Limited	13-07-2022	5,17,49,37,339	5,17,49,37,339	Financial Debt	5,17,49,37,339	5,17,49,37,339	No	41.20%	-	-	-	-	
2	Indian Overseas Bank	14-07-2022	35,23,13,727	35,23,13,727	Financial Debt	35,23,13,727	-	No	2.81%	-	-	-	-	
3	PEC Limited	13-07-2022	1,71,80,00,145	-	Financial Debt	-	-	No	0.00%	-	-	-	1,71,80,00,145	The claim filed by PEC Limited has been filed in its capacity as a "Financial Creditor". On a review of the proof of claim along with the documents appended thereto, the claim emanates out of a contract, which appears to be operational in nature. Hence, the claimant was requested to file claim as an operational creditor. PEC Limited has filed IA 692/2024 before Hon'ble NCLT, Hyderabad Bench and the same is pending for adjudication.
4	Punjab National Bank	12-07-2022	4,91,27,99,872	4,91,27,99,872	Financial Debt	4,91,27,99,872	4,91,27,99,872	No	39.11%	-	-	-	-	
5	IFCI Limited (Acting as Agent of Govt. of India for Sugar Development Fund)	26-07-2022	49,57,78,652	49,57,78,652	Financial Debt	49,57,78,652	-	No	3.95%	-	-	-	-	
6	National Spot Exchange Limited	13-07-2022	1,55,33,47,116	1,54,92,83,984	Financial Debt	-	-	No	12.33%	-	-	40,63,132	-	Claim is reclassified as secured financial debt pursuant to Order of Hon'ble Supreme Court Committee dated January 8, 2024. However, the said reclassification is without prejudice to rights of the RP / Corporate Debtor under applicable legal framework including any appeal and review and shall be subject to outcome of legal proceedings concerning the claim of NSEL.
Total			14,20,71,76,851	12,48,51,13,574		10,93,58,29,590	10,08,77,37,211		99.40%	-	-	40,63,132	1,71,80,00,145	